

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4169  
ANSWERED ON:24.08.2005  
COMPLAINTS AGAINST DENTAL COLLEGES  
Koli Shri Ramswaroop

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the total number of complaints received by the Government since 2001 till date against the Dental Colleges being run in Madhya Pradesh and Rajasthan ;
- (b) the total number of inspections of Dental Colleges in Madhya Pradesh and Rajasthan carried out by the Indian Dental Council since 2001 till date;
- (c) whether all the aforesaid Dental Colleges of Madhya Pradesh and Rajasthan are being run as per the guidelines of the Indian Dental Council; and
- (d) if not, the action taken or proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE ( DR.ANBUMANI RAMADOSS)

- (a) Some complaints have been received against the dental colleges in Madhya Pradesh and Rajasthan during the period.
- (b) to (d) The dental colleges have to conform to standards laid down in the Dental Council of India regulations and inspections are conducted by the Council at the time of grant of permission for their establishment, renewal of permission, recognition and also periodically thereafter so as to ensure that they maintain the prescribed standards. Colleges not fulfilling the norms persistently are denied permission or derecognised. According to the Dental Council of India, the number of inspections conducted by them since 2001 in respect of dental colleges in Madhya Pradesh and Rajasthan are thirty-two and thirty-five, respectively.